NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.143/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st December 2017, 10.30 A.M.

Name of the Company Raj Singh Chopra & OrsVersus-Sylpack Vinc		-Versus-Sylpack Vincom Pvt	Ltd. & Ors
Under Section	241/242		
SI. Name & Designation of Authorized No. Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1. CS SIDDHA 2. CS ABHT	ARTHA MURARKA IT NAGEE	Resp. 1, 263	Muran 2 2013
Ritoboroto Mits Asnik Baneoje Raunak Chosh Rajib Mallich, Rakesh Sankas	na, Adr e, Adr Adr Adr	1 Aifiner	taken and
Takesh Sankas Baheli Sen Gargi Manno		+4. C	2008, Hone
		P.T.O	

ORDER

Ld. Counsel for the petitioners and the respondent nos.

1 to 4 are present.

List on 05/02/2018.

(Jinan K.R.)

(Jinan K.R.) Member (J) Se 1

(V.P.Singh) Member (J)